GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION NO.1122 TO BE ANSWERED ON 4TH DECEMBER, 2015

MIGRATION OF HEALTH CARE PROFESSIONALS

1122. SHRI MOHITE PATIL VIJAYSINH SHANKARRAO: SHRI C.N. JAYADEVAN: SHRI SATAV RAJEEV: SHRI DHANANJAY MAHADIK: DR. HEENA VIJAYKUMAR GAVIT: SHRI T. RADHAKRISHNAN:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the number of allopathic doctors who have registered with State medical councils and Medical Council of India (MCI) during each of the last three years and the current year, Statewise;
- (b) whether India's doctor patient ratio continues to remain dismal despite availability of more doctors and nurses over the previous years, if so, the details thereof and the reasons therefor;
- (c) whether India continues to retain its position as the world's top supplier of expatriate doctors to 34 member countries of the Organization for Economic Cooperation and Development (OECD);
- (d) if so, the details thereof indicating the number of doctors, nurses and other healthcare professionals migrated to other countries during the said period; and
- (e) the steps taken/being taken by the Government to provide adequate facilities to doctors, so that they do not migrate to other countries?

ANSWER THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA)

- (a): The details of doctors newly registered with State Medical Councils /Medical Council of India during each of the last three years and current year is as given at **Annexure**.
- (b): As per information provided by MCI there are total 9,59,198 doctors registered with the State Medical Council/Medical Council of India as on 30th June, 2015. Assuming 80% availability, it is estimated that around 7.67 lakh doctors may be actually available for active service. It gives a doctor-population ratio of 1:1681. Besides there are 6.77 lakh Ayurveda, Unani and Homeopathy (AUH) doctors in the country. If the allopathic and AUH streams are considered together, it gives a doctor population ratio of 1:893.

As informed by Indian Nursing Council (INC), 7,89,796 Auxiliary Nurse Midwives (ANM) and 17,93,337 Registered Nurse & Registered Midwives (RN&RM) are registered in the country. Assuming 80% availability of ANMs and 60% of RN&RMs, 17.08 lakh Nurses may be currently available in the country, which would give a Nurse population ratio of 1:731.

- (c) & (d): The Government is aware that doctors, nurses and other health professionals migrate to other countries either for pursuing higher studies or for employment. No such data is maintained centrally. However, MCI issues Good Standing Certificate to Indian doctors who wish to serve abroad. The number of Good Standing Certificates issued by MCI during 01.01.2015 to 30.11.2015 is 1416.
- (e): In order to stop migration of doctors working under Government sector, the following steps have further been taken by the Central Government:
 - I. All Postgraduate medical qualifications from the five English speaking countries (US, UK, Canada, Australia and New Zealand) have been recognized for practice in India. PG and UG degrees, when both are obtained from these five countries have also been recognized.
 - II. Pay and allowances of doctors have been enhanced considerably after implementation of the 6th Central Pay Commission.
 - III. Enhancement of age limit for appointment/extension/re-employment against posts of teachers/dean/principal/director in medical colleges from 65-70 years.
 - IV. Assured Promotion Scheme for faculty of Central Government Institutions has been revised to make it more beneficial.
 - **V.** Various allowances available to faculty like Non Practising Allowance, Conveyance Allowance, Learning Resource Allowance, etc. have been enhanced considerably.

ANNEXURE

NUMBER OF DOCTORS POSSESSING RECOGNISED MEDICAL QUALIFICATIONS (UNDER IMC ACT) AND REGISTERED STATE MEDICAL COUNCILS/ MEDICAL COUNCIL OF INDIA FROM THE YEAR 2012 TO 2015

S.No	Name of State Medical Council	2012	2013	2014	2015
1.	Andhra Pradesh Medical Council	320	NR	NR	NR
2.	Arunachal Pradesh Medical	12	55	29	100
	Council				
3.	Assam Medical Council	487	529	152	594
4.	Bihar Medical Council	463	429	NR	NR
5.	Chattisgarh Medical Council	595	556	488	370
6.	Delhi Medical Council	946	1073	1159	NR
7.	Goa Medical Council	136	132	NR	103
8.	Gujarat Medical Council	2197	2153	NR	578
9.	Haryana Dental & Medical	0	NR	NR	NR
1.0	Councils		20.5	100	
10.	Himachal Pradesh Medical Council	377	296	139	NR
11.	Jammu & Kashmir	471	473	67	387
12.	Jharkhand Medical Council	355	283	45	57
13.	Karnataka Medical Council	4207	4772	833	NR
14.	Madhya Pradesh Medical Council	1077	1298	899	153
15.	Maharashtra Medical Council	3433	3682	4938	NR
16.	Medical Council of India	4864	5603	1169	NR
17.	Nagaland Medical Council	0	0	0	111
18.	Orissa Council of Medical	0	0	2402	0
	Registration				
19.	Punjab Medical Council	768	1129	NR	NR
20.	RajasthanMedical Council	1442	1490	1265	1029
21.	Sikkim Medical Council	74	73	NR	40
22.	Tamil Nadu Medical Council	4182	9218	4119	3508
23.	Travancore Medical Council,	0	NR	2500	1257
	Cochin				
24.	Uttar Pradesh Medical Council	2247	2253	594	NR
25.	Uttaranchal Medical Council	527	169	660	636
26.	West Bengal Medical Council	917	1419	953	355
27.	Tripura Medical Council	0	NR	NR	NR
	Grand Total	30097	37085	22411	9238